

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

IAS-352 & 365 of 2014 in DFR-1268 of 2014

**Dated : 1<sup>st</sup> December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

M/s. India Cements Ltd. ... Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary  
Mr. Challa Gunaranjan

Counsel for the Respondent(s) : Mr. K.V. Mohan  
Mr. K.V. Balakrishnan for APRRC

**ORDER**

Heard learned counsel for the parties on IA-352 & 365 of 2014.

**Order is reserved for 3<sup>rd</sup> December, 2014.**

(Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*vt/jps*